

Disqualification) Act, 1959, and to recommend any amendments in the said Schedule, whether by way of addition, omission or otherwise :

That the Joint Committee shall, from time to time, report to both Houses of Parliament in respect of all or any of the aforesaid matters;

That the members of the Joint Committee shall hold office for the duration of the present Lok Sabha;

That in order to constitute a sitting of the Joint Committee, the quorum shall be one-third of the total number of members of the Committee;

That in other respects, the rules of procedure of this House relating to Parliamentary Committees will apply with such variations and modifications as the Speaker may make; and

That this House recommends to the Rajya Sabha that the Rajya Sabha do join in the said Joint Committee and to communicate to this House the names of the members to be appointed by the Rajya Sabha to the Joint Committee"

The motion was adopted

12.28 hrs.

BUSINESS ADVISORY COMMITTEE

Motion Re. *First Report*

[English]

THE MINISTER OF PARLIAMENTARY AFFAIRS AND DEPARTMENT OF TOURISM (SHRI SRIKANT JENA) : I beg to move :

"That this House do agree with the First Report of the Business Advisory Committee presented to the House on the 11th July, 1996"

MR. SPEAKER : The question is

"That this House do agree with the First Report of the Business Advisory Committee presented to the House on the 11th July, 1996"

The motion was adopted

12.29 hrs.

ELECTION OF DEPUTY-SPEAKER

MR. SPEAKER : Now, we have a very important item of the agenda. We take up the Motions of the Election of Deputy-Speaker of the Lok Sabha.

SHRI SHRAD PAWAR (Baramati) : Sir, I beg to move :

"That Shri Suraj Bhan, a member of this House, be chosen as the Deputy Speaker of this House."

SHRI SONTOSH MOHAN DEV (Silchar) : Sir, I second the Motion.

[Translation]

SHRI ATAL BIHARI VAJPAYEE (Lucknow) : Mr. Speaker, Sir, I beg to move :

"That Shri Suraj Bhan, a member of this House, be chosen as the Deputy Speaker of the House".

SHRIMATI SUSHMA SWARAJ (South Delhi) : Mr. Speaker, Sir, I second the Motion on behalf of Shrimati Vijayaraje Scindia.. (Interruptions)

[English]

SHRI NIRMAL KANTI CHATTERJEE : Sir, what about Shrimati Vijayaraje Scindia?

MR. SPEAKER : She has sent the letter to me Mr. Chatterjee is very very particular

(Interruptions)

[Translation]

THE MINISTER OF RAILWAYS (SHRI RAM VILAS PASWAN) : Mr. Speaker, Sir, I beg to move

"That Shri Suraj Bhan, a member of this House, be chosen as the Deputy Speaker of this House"

[English]

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES, PENSIONS AND IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S R BALASUBRAMONIYAN) : Sir, I second the Motion

[Translation]

DR. MURLI MANOHAR JOSHI (Allahabad) : Sir, I beg to move

"That Shri Suraj Bhan, a member of this House, be chosen as the Deputy Speaker of this House."

[English]

SHRI JAG MOHAN (New Delhi) : Sir, I second the Motion.

SARDAR SURJIT SINGH BARNALA (Sangrur) : Sir, I beg to move :

"That Shri Suraj Bhan, a Member of this House, be chosen as the Deputy-Speaker of this House."

SHRI MADHUKAR SARPOTDAR (Mumbai North-West) : Sir, I second the Motion.

SHRI GEORGE FERNANDES (Nalanda) : Sir, I beg to move :

"That Shri Suraj Bhan, a Member of this House, be chosen as the Deputy-Speaker of this House."

SHRI NITISH KUMAR (Barh) : Sir, I second the Motion.

[Translation]

SHRI JAI PRAKASH (Hissar) Mr Speaker, Sir, I beg to move :

"That Shri Suraj Bhan, a member of this House, be chosen as the Deputy Speaker of this House."

SHRI O P JINDAL (Kurukshetra) Mr Speaker, Sir, I second the Motion

[English]

SHRI SANTOSH KUMAR GANGWAR (Bareilly) Sir, I beg to move :

"That Shri Suraj Bhan, a Member of this House, be chosen as the Deputy Speaker of this House"

[Translation]

DR SATYANARAYAN JATIA (Ujjain) Sir, I second the Motion on behalf of Shri Jagat Vir Singh Drona

SHRI CHANDRA SHEKHAR (Ballia) Sir I beg to move .

"That Shri Suraj Bhan, a Member of this House, be chosen as the Deputy Speaker of this House"

[English]

SHRI PRAMOD MAHAJAN (Mumbai North-East) Sir, I second the Motion

MR. SPEAKER . Since there are a number of Motions moved, I will put the first Motion moved by Shri Sharad Pawar to the vote of the House.

The question is .

"That Shri Suraj Bhan, a Member of this House, be chosen as the Deputy-Speaker of this House"

The Motion was adopted.

MR SPEAKER . I declare that Shri Suraj Bhan has been chosen as the Deputy Speaker of this House.

12.33 hrs.

(Shri Suraj Bhan was conducted to his seat by the Prime Minister. Shri H.D Deve Gowda, the Leader of the House Shri Ram Vilas Paswan, the Leader of the Opposition, Shri Atal Bihari Vajpayee and Shri Santosh Mohan Dev

12.34 hrs.

FELICITATIONS TO DEPUTY SPEAKER

THE MINISTER OF RAILWAYS (SHRI RAM VILAS PASWAN) Mr. Speaker, Sir, as the leader of the House, I on behalf of the House, thank and congratulate Shri Suraj Bhan, who is a Senior Member of the Lok Sabha and is like my brother, for having been the post of Deputy Speaker This is the democracy that despite all differences, we have always been respectful to the conventions and demands of democracy and have expressed our faith in Parliamentary democracy The day Shri Suraj Bhan was nominated for the post of Deputy Speaker and as soon as my colleague, the Minister of Parliamentary Affairs, Shri Jena suggested his name to the Prime Minister, immediately the Prime Minister had expressed his satisfaction over it and said that this is very good and should be done.

We have had a long standing association. In 1977 when I first joined the Parliament, Shri Suraj Bhan was an experienced member even at that time. We got an opportunity to work together. We were members of Committee on the Welfare of Scheduled Castes and Scheduled Tribes. Again we worked together in the Parliamentary Forum and wherever atrocities were committed on the poor, we went there together and worked for them. Even when he was not an elected M.P., the way he handled the work in the states was commendable. It is not because he belongs to the Scheduled Caste but I have seen that Shri Suraj Bhan ji is well-endowed with what we call talent. He is a very talented person. He is M A B L. He goes deep in the subject whatever it may be. Shri Suraj Bhan is a very capable person in this regard. He is a lawyer by profession and is well known as a social activist. I believe that the eminence of this post will rise further when he takes charge and on behalf of the Government and the